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O. A. No. 1225/02

Order dated- 22/12/2006.

None - for Applicant  
Mr. R.C. Rath - for Respondents.

It is submitted by the  
Ld. Counsel for the Respondents that  
against the order of the Tribunal  
in O.A., the Respondents have  
moved to the Hon'ble High Court  
in Writ Petition No. 7142/2006.  
In this view of the matter,  
M.A. may lie-over till the  
disposal of Writ Petition by  
the Hon'ble High Court.



Vice-Chairman